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CCP No. 192/02

In

O.A. No. 1067/97

30.01.03

Hon' Mr. Justice R.R.K. Trivedi, V.C.
Hon' Maj Gen K.K. Srivastava, A.M.

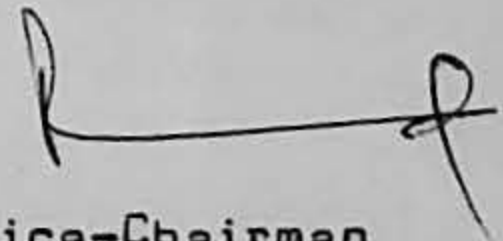
Shri H.S. Srivastava, counsel for the applicant and
Km. S. Srivastava, counsel for the respondents.

This application has been filed under section 17 of
Administrative Tribunals Act 1985, the applicant has sought
to punish respondents for wilful dis-obedience of the order
dated 17.04.2002 passed in O.A no.1067/97. Learned counsel
for the respondents has filed CA, in para 4 -8 wherein the
order of this Tribunal has been complied with. Shri H.S.
Srivastava, counsel for the applicant has accepted notices.

In the circumstances contempt petition is dismissed.
Notices are discharged.



Member-A



Vice-Chairman

/Neelam/